



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/1537/2017	PRANITA DEKA Versus THE STATE OF ASSAM and 3 ORS	MR.A ALI MS.A MAHANTA MS.M KHATUN MR.K LAHAN	MR.C BARUAH(SC, N.H.A.I.) GA, ASSAM
2 WP(C)/1612/2017	SMT. KULSUM BHANU and 27 ORS. Versus THE STATE OF ASSAM and 27 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.A I KATHAR	MR.R ISLAMR- 5-8,14and15,1- -19,25,26and28 MR.M U MONDAL(R-12&16)(- -20, 22, 23&27) (R-11) (R-11) MR.U K NAIR(R- 5-8, 14&15 17- 19, 25, 26&28) MSN NASRIN(R- 12&16)(R-20, 22, 23&27) (R-11) (R-11) SC, HEALTH & F W MDI H KHAN(R- 12&16)(R-20, 22, 23&27) (R-11) (R-11)
3 WP(C)/929/2024	HIMANGSHU SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, HEALTH
4 WP(C)/4786/2024	SIKHA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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20)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
21)	MR S BORTHAKUR	27-05-2025	To	27-05-2025
22)	MR D K DAS	26-05-2025	To	31-05-2025



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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 MFA/19/2013	NATIONAL INSURANCE CO LTD Versus MD ROBIUL HOQUE and ANR	MS.R D MOZUMDAR MR. S DEKA	MR.A DEB
2 WP(C)/1557/2017	RANEN BORO and 19 ORS. Versus THE UNION OF INDIA and 13 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	C.G.C. MR. D C BORAH(R- 1-10) ASSTT.S.G.I.
3 WP(C)/7084/2021	ASHIM PAUL AND 14 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. T ISLAM MS. T ROY MR. M K BORAH MS P SHARMA MS K DAS MRS. P KASHYAP	SC, FOREST GA, ASSAM SC, APDCL SC, PCB
4 WP(C)/5311/2023	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR. S ROY (R-8) MR. M H LASKAR (R-8) M. HOSSAIN (R-8) SC, P H E
5 WP(C)/6906/2023	SMTI. SNEHALATA SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARMA MS Z RASHUL	GA, ASSAM SC, SEC. EDU. SC, FINANCE
6 I.A.(CrI.)/159/2025 in CRL.A(j)/1247/2025	CHAKRA SAHU Versus THE STATE OF ASSAM	MS B R A SULTANA	PP, ASSAM
WITH CRL.A(j)/1247/2025 (Filing Number)	SRI CHAKRA SAHU Versus THE STATE OF ASSAM	BEGUM ROUSHAN ARA SULTANA	
7 I.A.(CrI.)/313/2025 in CRL.A(j)/2709/2025	TOPAN DOLEY Versus THE STATE OF ASSAM	MRS. P B BORDOLOI FOR LEGAL AID	PP, ASSAM
WITH CRL.A(j)/2709/2025 (Filing Number)	SRI TOPAN DOLEY Versus THE STATE OF ASSAM	MRS. PURNIMA BARUAH BORDOLOI	

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/10/2022	LEGAL HEIRS OF SAIDUR RAHMAN MAZARBHUIYA HIS LEGAL HEIR MASTUFA AHMED MAZARBHUIYA AND 3 ORS. Versus SHAMS UDDIN BARBHUIYA AND 11 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. S D PURKAYASTHA (r-1, 3 to 10) MS. S PHUKAN (r-1, 3 to 10)
2	WP(C)/3171/2022	SMT. RENU BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. R GOGOI MS. D GOGOI	SC, ELEM. EDU
3	WP(C)/5630/2022	RATNESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, REVENUE
4	CRP(IO)/67/2023	SANJIB DEY AND ANR Versus MUBASIR JAHAN AND 15 ORS.	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR B P BORAH(R-1) MR S N KRISHNATRAYA (R-1) MR R YASIN(R-1) MR S.H. CHOUDHURY(R-1)
5	WP(C)/129/2025	KARABI SAIKIA AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S DOWERA MR. R SARMA MR. R K TALUKDAR MS. S MEDHI	SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE
6	WP(C)/1117/2025	MS AK DAS AND SONS Versus UNION OF INDIA AND ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, NHAI MR. S SARMA (R-4,5) MR. C CHAKRAVARTY (R-4,5) DY.S.G.I. MR B P SARMAH (R-4,5) B SAHA (R-4,5)
7	WP(C)/1400/2025	HENILA MARAK Versus THE STATE OF ASSAM AND 7 ORS	MR F HAQUE MR A ISLAM	SC, ELEM. EDU GA, ASSAM SC, AG MR. P HAZARIKA(R-8) MR. H S BORAH (R-8) SC, FINANCE

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